ASSAM ACT II OF 1971

THE ASSAM APPROPRIATION (No.IV) ACT, 1970

[Received the assent of the Governor on the 5th January 1971] (Published in the Assam Gazette, Extraordinary, dated the 7th January, 1971)

An

to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State of Assam to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1966, in excess of the amount authorised or granted for the said services.

It is hereby enacted in the Twenty-first Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Assam Appropriation (No.IV) Act, 1970.

Issue of Rs. State of Assam, the sums specified in column (3) of the Schedule amounting in the aggregate to the sum of the Consolid at ed thousand, seven hundred and eight shall be deemed to Fund of the have been paid and applied to meet the amounts spent State of for defraying the charges in respect of services specified financial year in column (2) of the Schedule during the financial year ended on the thirty-first day of March, 1966, in excess of the amounts authorised or granted for those Services for that year.

Appropria-

3. The sums deemed to have been paid and applied from and out of the Consolidated Fund of the State of Assam under this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 1966.

SCHEDULE

Grant Services and purpose	Sums not exceeding		
Grant Services and purpos (Major heads)	Voted by the Assembly	The second secon	Total
	Rs.	Rs.	Rs.
3 State Excise Duties	4,34,628		4,34,628
4 Taxes on Vehicles	19,729	606	19,729
6 Stamps	70,753	•••	70,753
8 Parliament-State and Union Territory	1. 2010 C	1,358	1,358
Lagislature.	Committee of the Commit		

		Sums not exceeding			
Grai No.		Voted by the Assembly	Charged on the Consoli- dated Fund	Total	
10	Administration of Justice.	Rs. 6,59,533	Rs. 3,614	Rs. 6,63,147	
14	Miscellaneous De- partments Trade Adviser and Di- rectorate of Move- ments.	2,390	or the and total agent for a spent excess of	2,390	
19	Public Health	10,51,465	videred at all	10,51,465	
20	Agriculture	15,07,907	of will I	15,07,907	
25	Industries-I-Sericul- ture and Weaving.	96,806		96,806	
28	I—Community Development Project National Extension Services.	26,54,997	es Establis establis	26,54,997	
31	Miscellaneous, Social and Developmental Organisation—Directorate of Statistics.	1,30,458		1,30,458	
39	Miscellaneous, Social and Developmental Organisation- IX-Pooled Transport and Tou- rism.	63,192	enue sell en uro accessos buro accessos securios	63,192	
41	Irrigation, Navigation Embankment and	1,08,83,973	25,376	1,09,09,349	
43	Drainage. Public Works Establishment Tools and Plant.	41,58,474	000. - 10 100,000	41,58,474	
\$ 5	Miscellaneous—VI— Advanced Technical Training and Scholarships.	20,366	ing bus real	29,366	
70	Capital Outlay on Forest.	493	G. 60 (22)	493	
	Repayment of Debt	coe II, d	70,52,196	11,70,52,196	
	Total	2,17,55,164 11,7	70,82,544	13,88,37,708	